

STATE/UNION TERRITORY	Popula- tion (in thousand
UNION TERRITORIES	
1. A. N. Islands	88
2. Delhi	3,975
3. Himachal Pradesh	3,496
4. L. M. & A. Islands	27
5. Manipur	1,063
6. Tripura	1,453
7. Dadra and Nagar Ha- veli	70
8. Goa, Daman and Diu	679
9. Pondicherry	436
10. Chandigarh	153
11. NEFA	386

†राजस्थान के मुख्य मंत्री की प्रधान मंत्री से भेंट

229. डा० भाई महावीर: क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि राजस्थान के मुख्य मन्त्री प्रधान मन्त्री से हाल में दिल्ली में मिले थे और उन्होंने बेरी आयोग के प्रतिवेदन के विषय में अपने विचार व्यक्त किये थे; और

(ख) यदि हां, तो उसका ब्यौरा क्या है और उन्हें इस विषय में क्या सलाह दी गई?

**MEETING OF THE CHIEF MINISTER OF
RAJASTHAN WITH PRIME MINISTER**

229. DR. BHAI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact, that the Chief Minister of Rajasthan met the Prime Minister in Delhi recently and expressed his views on the report of the Beri Commission; and

(b) If so, the details thereof and what advice was given to him on the subject?]

गृह-कार्य मंत्रालय में राज्य मंत्री
(श्री विद्याचरण शुक्ल): (क) राजस्थान के मुख्य मंत्री ने, प्रधान मंत्री के साथ अपनी हाल की भेंट में, बेरी आयोग के प्रतिवेदन का कोई उल्लेख नहीं किया था।

(ख) प्रश्न नहीं उठता।

[THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRIVIDYA CHARAN SHUK-
LA): (a) During his recent meeting with the
Prime Minister, the Chief Minister of
Rajasthan did not make any reference to the
report of the Beri Commission.

(b) Does not arise.]

12 NOON

**CALLING ATTENTION TO A MATTER
OF URGENT PUBLIC IMPORTANCE**

**REPORTED FORMATION OF A NEW
COMMUNIST PARTY OF INDIA ON MAO'S
IDEAL UNDER THE LEADERSHIP OF KUNU
SANYAL »**

SHRI M. K. MOHTA (Rajasthan): Madam.
I rise to call the attention of the Minister of
Home Affairs to the reported formation of a
new Communist Party of India on Mao's ideas
under the leadership of extremist Naxa-ite
leader Kami Sanyal and the Government of
India's reaction thereto.

THE MINISTER OF HOME AFFAIRS
(SHRI Y. B. CHAVAN): Madam, according
to the information available with the
Government, at a meeting organised by the
extremists in observance of the May Day at
Calcutta on May 1, 1969, Shri Kanu Sanyal
announced that a third Communist Party,
styled as the Communist Party of India
(Marxist-Leninist) had been formed on April
22, 1969. He is reported to have emphasized
that the new party would

tShri Y. B. Ciava n)

follow the teaching of Mao Tse Tung that "power grows out of the barrel of a gun". Shri Asit Sen, who presided over the meeting, is reported to have stated that only the Chinese Communist Party could give a lead for the emancipation of the oppressed throughout the world and that the revolutionaries in India would take a cue from China and her leader Mao Tse Tung.

We have requested the State Government for a detailed report which is awaited.

The Central Government are fully alive to the implications of the activities of the extremists, which have reached a new stage with the formation of a new party based on the theory of armed insurrection. I propose to discuss with the leaders of the political parties in Parliament the action to be taken to deal with the activities of the extremists.

SHRI M. K. MOHTA : May I ask the honourable Minister whether the attention of the Government of India has been drawn to the reports from Calcutta about the utterances of Mr. Sanyal that armed revolution was the object of the new party and whether his utterances do not amount to treason? May I also ask why the Government is taking the matter so lightly? Why does it not take steps to nip it in the bud before it assumes the proportions of a Frankenstein monster?

SHRI Y. B. CHAVAN : Well, Madam, I have given all this information here.

SHRI M. P. BHARGAVA (Uttar Pradesh) : May I know from the honourable Minister whether he has received any report from the Government of West Bengal about the large-scale incidents of violence which took place on the May Day in Calcutta and, if so, what are the relevant portions of the report?

SHRI Y. B. CHAVAN : NAdam,

we have not got any specific report on this matter. But we are awaiting it.

SHRI R.S. DOOGAR (West Bengal): Madam, what strikes one as very strange is the release of the Naxalites one by one. Probably all of them have been released. The Central Government surely has taken cognizance of this fact and I sav that the release has been a wrong thing. The moment Mr. Kanu Sanyal was re'eased, what did he do ? He led processions. There has been orgy of violence. Mr. Kanu Sanyal's desperados came into open clash with the United Front Government supporters. What happened in Calcutta is known to all of us. So many people were injured. I do not know if anybody died subsequently. I have read in today's paper a statement about the programme of the newly formed party. This is no doubt known to the honourable Home Minister. But I would like to read it for the information of the House. The C.P.I. (Marxist-Leninist) has clearly stated, "Today, the basic task is to liberate the rural areas through armed agrarian revolution and encircle the cities and, finally, to liberate the cities and thus complete a revolution throughout the country." I do not know what more is going to happen next and what the Government there would be doing. But since these extremists owe their allegiance to a foreign power, will not the Home Minister consider it as a clear case of sedition?

SHRI Y. B. CHAVAN : T have said. Madam, in my statement that this is certainly a new development, a serious development. But what action should be taken is a matter which I would like to discuss with the leaders of the political parties in Parliament.

SHRI AKBAR ALI KHAN (An-dhra Pradesh) : And the report is also awaited.

THE DEPUTY CHAIRMAN : He accepts that. Now. Mr. Kulkarni.

SHRI A. G. iCULKARNI (Maharashtra) : Apart from the democratic ways of consulting the opposition parties and other parties, the vast peace-loving masses of this country desire a more positive assurance from the Government of India because in the present circumstances the country is being overtaken by monsters like this type of Communist Party. Now I learn that there is a fourth party coming up in Andhra which says that this guerrilla warfare is not proper and that actually a rebellion is required. Mr. T. Nagi Reddy says that a fourth party is required. This is a radical projection of the thinking of Marxists and Leninists. May I know from the Home Minister whether he will choose a positive way of expressing his words so that the peace-loving people of this country will rest assured that the Government is alive to this danger which is coming forth through these Naxalites ?

SHRI Y. B. CHAVAN : Madam, if he is satisfied with my expressing my views, I can say definitely and categorically that these forces are anti-national, that these forces need to be dealt with firmly by the people and by all the political parties. But if I have to proceed about taking certain legal steps, I think I will have to hold consultations because unless the necessary powers are sanctioned by this honourable House I just cannot do anything about this.

SHRIMATI LALITHA (RAJAGOPALAN) (Tamil Nadu) : Madam, I am happy that the Minis'er has said that he is going to consult all the political parties to take proper action against these extremists. And it is also a very dangerous situation that has developed. But I would like to remind him that this is going to be an underground party. That is what Mr. Kanu Sanyal is reported to have said. It has already taken roots in six States, particularly in my State, Madras, also. For the first time in Madras. . .

SOME HON. MEMBERS : Not Madras, Tamil Nadu.

9—7 RSS/69

SHRIMATI LALITHA (RAJAGOPALAN) : I am sorry, I correct myself. In my State, Tamil Nadu, for the first time in history we have seen posters being posted under the name of the "Tamil Nadu Revolutionary Communists". These posters were seen yesterday in Triplicane, near Law College, in Mambalam and some other places. One of the posters was written in red ink : "The nation's problem cannot be solved by elections. We will solve it by gun-shots." Both the Left Communists and the Right Communists have denied that they have anything to do with it. Then, who has done it ? I would like the Home Minister to ascertain this before holding consultations with the political parties. This is not a question which involves only Bengal. This is a questions which involves Tamil Nadu also. I hope the Home Minister will give us an assurance that he will contact the Tamil Nadu Government and get details as to why they did not take proper action when these posters were pasted and whether they were not aware of these things. I would request the Home Minister to get information regarding this and also assure the House that he will take suitable action.

SHRI Y. B. CHAVAN : I will certainly get information from the Tamil Nadu Government in this matter. It is true that these elements were working in isolation in different States. Now they are trying to coordinate their activities in the form of a party. That is a dangerous thing. They have certainly taken a very definite shape which will therefore, become more dangerous. That is why I said this is a matter of which we will have to take a serious noie and discuss the matter.

SHRI M. N. KAUL (Nominated) : May I know from the Home Minister as to what exactly the present legal position is ? Here is this party which has been started with the avowed object that it will achieve its political objectives in collaboration with foreign powers and by armed revolution.

[Shri M. N. Kaul]

Is that per se something against which action can be taken. Or, must that declaration be followed by some overt act? If that is the legal position, then, I think the time has come when the Government should quickly arm itself with legal powers that the mere declaration of that character will be illegal.

SHRI Y. B. CHAVAN : I think the honourable Member is right in this matter and I would take his views also into consideration.

SHRI D. THENGARI (Uttar Pradesh) Madam, is the Government aware of the relationship between the Kanu Sanyal faction in Bengal and the Nagi Reddi faction in Andhra? Is there any relationship between them and is the Government aware of it?

SHRI Y. B. CHAVAN : I am aware of many things, but I need not disclose all those things here.

SHRI K. P. SUBRAMANIA ME-
NON (Kerala) : Madam, some of the words which were used seem to have lost their meaning. Take, for example, the word "extremists" which has been used. Now, the word "extremists" can mean anything. I consider the Swatantra Party as "extremist". It has no meaning as far as I am concerned. But the problem is an idea is being mooted here that propagation of ideas, propagation of certain creeds, is wrong and anti-national. May I know from the Government whether the Government knows that the slogan 'Power comes out of the barrel of a gun' is not an original thing of Mao Tse Tung but actually it was Marx who said once : 'Force is the mid-wife of the new society coming out of the womb of the old society' and Mao Tse Tung has put it very popularly in an ordinary way ? I want to know from the Government whether the Government considers that they can fight ideas by legislation or whether the Government will think of changing their policies which create objective conditions for the rise of such a tendency in the country.

SHRI Y. B. CHAVAN : The Member said that this statement was not made by Mao Tse Tung but Mr. Marx. We are against an armed revolution whether it is advocated by Marx or Mao Tse Tung.

SHRI ARJUN ARORA (Uttar Pradesh) : Even by Manu.

SHRI Y. B. CHAVAN : Even by Manu as he says. I do not know what the hon. Member believes in. If he believes in that, I can say that he is on a wrong road.

SHRI ARJUN ARORA : In this matter there appears to exist some amount of confusion.

SHRI DAHYABHAI V. PATEL
(Gujarat) : A great deal.

SHRI ARJUN ARORA : Yes, a great deal of confusion. If any group or newly formed party has direct links with any foreign power or any foreign political party which aims at subversive ends, the law must take care of it but merely drawing ideological inspiration from a foreign thinker or a foreign leader should not be confused as anti-national. Here I do not know if the Government have any evidence in their possession that Mr. Kanu Sanyal or Mr. Nagi Reddy has any direct connection with any foreign power aimed at subversive ends. If they have it please take the House into confidence.

SHRI Y. B. CHAVAN : If he does not remember the statement I made for his information I will read the relevant part :

"Shri Ajit Sen, who presided over the meeting, is reported to have stated that only the Chinese Communist Party could give a lead for the emancipation of the oppressed throughout the world and that the revolutionaries in India would take a cue from China and her Leader Mao Tse Tung."

He knows that in a Communist regime the party is the Government

and so, while talking of the Chinese Communist Party the Member must not confuse himself and see the implication of it.

SHRI B. T. KEMPARAJ (Mysore): Will the Minister say whether there is any relationship between the Shiv Sena and the activities that have recently taken place in several parts of this country ?

SHRI Y. B. CHAVAN : I do not think the Shiv Sena has anything to do with the extremist Marxists.

SHRI CHITTA BASU (West Bengal) : May I know whether it is a fact that the Naxalite Communists' social and political posture is born out of sheer desperation and political frustration leading to reckless adventurism as has been characterised by the Minister of the West Bengal State Government himself? Again may I know from the Minister whether the disparities in the rural sector provided an opportunity for the Naxalites to mislead the people in a very wrong way prejudicial to the cause of democratic movement as a whole and whether the Government also considers that if the disparities are to be removed, steps should be taken in that direction? Thirdly may I know whether the Government considers it desirable that political ideologies of this nature can only be effectively fought by a counter political ideology by isolating these people from the broad masses of people by sustained political movement in the country ?

THE DEPUTY CHAIRMAN : That is a suggestion. Please put a question.

SHRI CHITTA BASU : I am put-ting questions.

SHRI G. H. VALIMOHMED MO-MIN (Gujarat) : He is making a statement.

SHRI CHITTA BASU : I am not making a statement nor am I making a speech. It may not be to your liking. Lastly,

SHRI G. H. VALIMOHMED MO-MIN : You sit down.

SHRI CHITTA BASU : You sit-down. I am putting questions to the Minister. Who are you to ask me to sit down ?

SHRI G. H. VALIMOHMED MO-MIN : Who are you ?

SHRI CHITTA BASU : I urn Chitta Basu and a Member of this House. I have every right to put questions.

(Several Members stood up)

THE DEPUTY CHAIRMAN : I am on my feet. I want to inform the House that whenever the Chair is on its feet the Members must take their seats. Parliamentary decorum demands this. I want to tell Mr. Momin that I have permitted Mr. Basu to put his last question. He said 'lastly' and I want to verify whether that is the last or not.

SHRI CHITTA BASU : May I know whether it is also a fact that by virtue of this political campaign, this kind of ideology can be effectively fought as it was evidenced during the midterm poll in West Bengal when the Naxalite slogan of boycotting the elections ended merely in a flop? Therefore may I know whether the Government agree with me that it is only political campaign that can fight these romanticisms and adventurism in an effective manner ?

THE DEPUTY CHAIRMAN : May I inform the House that I will not allow more than one or two questions. There is no question of third, fourth and last question.

SHRI Y. B. CHAVAN : The Member has made one or two points and I would speak about them. One is that he said there are in the rural areas certain disparities which require to be removed. There are no two opinions about it. Wherever there are disparities as such, they should be removed but are they the justifications for what the extremists do in

Bengal ? Because, if there are disparities, the electorate has given them an opportunity to remove them and let them do it. Then I quite agree that in such matters, the ideological matters have to be fought also at the ideological level but that is not the limit. You cannot merely stop there. You will have to think further; otherwise, instead of getting them isolated, possibly we ourselves may ultimately get isolated. I am glad you are not thinking that way but I would warn you also to be careful in this matter.

SHRI M. PURKAYASTHA

(Assam): Will the Minister state whether it is not a fact that because the Marxist Communist Party has ceased to receive orders from the Chinese Communist Party and act according to its dictation that this new Marxist Leninist Communist Party has been formed under the direct guidance and with the help of the Communist Party of China and because of the help received from the Communist Party of China it is possible for this new Communist Party to publish a number of periodicals in Bengali and English and to propagate their views freely in West Bengal and other parts of India?

SHRI Y. B. CHAVAN : It is obvious that the party is formed under the inspiration of the Chinese Communist Party.

SARDAR RAM SINGH (Uttar Pradesh) May I know if it is in the knowledge of the Government that the members of this party have started collecting lethal weapons?

SHRI Y. B. CHAVAN : Yes, I have such information.

SHRI JOACHIM ALVA (Nominated) : The Hon. Minister is aware that India and China are in a state of undeclared war, and though we are trying to build up the bridges, China has not yet made any graceful response—we may take a note from Mr. Edward Kennedy's bold speech to improve their relations with China. Whatever that may be, the Minister I

is also aware that the lives of our dozen diplomats in China is a hell, that their wives cannot have any kind of communication with anybody..

THE DEPUTY CHAIRMAN :
Come to the question.

SHRI JOACHIM ALVA : And those dozen Indians are living in China in a state of war and are so to say, behind an iron door. And how is it that we have permitted so many people in our own country to beat the Chinese drum in their worship of China's Mr. Mao-tse-Tung and propagation of Mr. Mao's ideas, by putting up posters and by all kinds of declarations to that effect? How are they allowed to get along like this ? Has Government not displayed great laxity in this matter ?

SHRI Y. B. CHAVAN : Madam, I would require your protection. This question does not fall in my field.

SHRI B.K.P. SINHA (Bihar) Madam, may I know what is the basis of the remark of the hon. Minister in his written statement that this is a new development? Is it the philosophy of armed insurrection highlighted by Mr. Kanu Sanyal and Mr. Asit Sen at that meeting ? If this is the reason for the remark, may I remind the hon. Home Minister that both Marx and Lenin have consistently held and propagated the view that parliamentary democracy, that parliamentary methods cannot achieve Soviet power and if Soviet power has to be established, it has to be established by armed insurrection ? In view of that what is new in the philosophy that they have preached ?

SHRI Y. B. CHAVAN : I am afraid the hon. Member has completely misunderstood me; I would like him to listen to me again, listen to what I have already said. I said these thoughts are there but establishing a political party for its practice, that is a new development.

DR. BHAI MAHAVIR (Delhi): May I know, Madam—since the rate

at which the Communist Parties are multiplying is rather baffling—in line with what Mr. Sinha has said, whether the Home Minister thinks that difference of kind between the different parties, or it is only a difference of degree, whether all of them do or do not believe in revolution being the only way to bring about a change in society, whether they do or do not ridicule democratic institutions and, if so, is it only a difference of how to time the revolution, whether their calculations about the proper timing is different and also whether the difference is only about their outspokenness some people are more outspoken than others. If that is so, then I would like to know whether the Government have analysed the whole situation and demarcated between parties which are safe and parties which are dancing to the tune of foreign masters.

SHRI Y. B. CHAVAN : There may be differences of opinion, but if he wants an analytical opinion from me on this matter, I would invite him to come for some discussion with me.

THE DEPUTY CHAIRMAN : I have finished with the Calling-Attention matter. Now Kumari Shanta Vasisht. I have given her permission to mention the matter she will raise now.

**REFERENCE TO CHANGES BEING
MADE IN THE ELECTORAL ROLLS
OF DELHI**

KUMARI SHANTA VASISHT (Delhi) : Madam, I have brought to the notice of the Minister for Home Affairs the changes that are being made in the Electoral Rolls of Delhi which may affect the by-election that is to take place on the coming Sunday. About a thousand names in the voters' list have been included by the Electoral Officer of Delhi.

DR. BHAI MAHAVIR (Delhi) : Because they have left the area, they have been excluded.

KUMARI SHANTA VASISHT : No; no changes can be made in the electoral rolls of any constituency after the filling of the nomination papers. After the nominations have been filed any inclusion or deletion in the voters' list is illegal, and the officers concerned should not have done it. They have not only done that but they have also deleted thousands of names without even considering any single voter's objections separately. In a group of thousand or more it cannot be done

SHRI OM MEHTA (Jammu and Kashmir) : It is all wrong.

SHRI ARJUN ARORA (Uttar Pradesh) : It is a serious matter.

KUMARI SHANTA VASISHT : It cannot be done. It is very wrong. But it has been done, and that also one day before the polling day—the polling day was to be last Sunday but unfortunately because of the demise of our late President the polling day had to be postponed; otherwise the Electoral Officer was hearing petitions and making changes in the Electoral Rolls just one day before the day when polling was to take place. How can the voters' list be changed just on the eve of the polling day? Therefore, Madam, this is a very urgent matter because the elections are to take place on the coming Sunday and I wish the Home Minister kindly looked into this matter.

HON. MEMBERS : This is a very very serious matter.

KUMARI SHANTA VASISHT : It is a very serious matter that the officer concerned is hearing petitions and making changes in the Electoral List almost on the last day when polling is to take place, and that after due nomination 3 have been filed with the election authorities and almost when the polling is to take place—it should have normally taken place on last Sunday but for the demise of our late President. This is very wrong and it is a very bad precedent also. Representations have been made to the